

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

(Arising out of impugned final judgment and order dated 30-07-2013 in WP No. 2046/1981 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM LAKHAN (D) & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

Date : 07-03-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Pradeep Kant, Sr. Adv.
Mr. Anurag Kishore, AOR
Ms. Somna Dhowan, Adv.
Ms. Ritika Srivastava, Adv.
Mr. Simranjeet Singh Rekhi, Adv.
Mr. Shubham Kumar, Adv.

For Respondent(s) Mr. S.S. Kulshrestha, Sr. Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)